

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.03.2017.

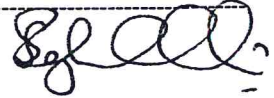
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 793/07	TP 95/16	Hearing	111A	Donaman International Panama SA Vs Venlon Enterprises Ltd. & 5 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)	SIGNATURE
---------	-------------------------------------	--	-----------

1. C.K. Nandakumar
Advocate
9900039859

R2 & R4



Counsel for Respondents is present. None appeared for petitioner. We have the records. Notices issued to the petitioner and the counsel who appeared for the petitioner company before the CLB are not returned. Therefore, Tribunal cannot pass final orders.

To give one more opportunity, the Tribunal proposes to issue fresh notice to the petitioner company as well the counsel who appeared for the petitioner company before the CLB.

List it on 10.04.2017.


MEMBER (J)


MEMBER (T)